COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 248 OF 2019 &
IA NO. 1190 OF 2019

Dated : 17th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

New Ushanagar Co-operative Housing Society Ltd. **...Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan
Mr. Amal Nair

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1

Mr. Shri Venkatesh
Mr. Suhael Buttan for R-2

ORDER

Objections finally to main appeal and stay application, if any, shall be filed within four weeks.

List the matter on ***31.10.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj